[30 JULY 1982]

to Questions 178,,

Zones	School Site								No.	of tents
Shahdara North	1. Vijai Mohalla .									3
	2. Vishwakarma Nagar									8
	3. Chauhan Bangar					. •	•			8
	4. Yamuna Vihar B	•		ι.						6
	5. Braham Puri T	•							•	2
	6. Mansarover Park	•	÷		•	•				3
C.L. Zone	1. Ludlow Castle .	,								5
	2. Jahangir Puri 1 Bl.		•	•	•	•	•	•	,	8
City Zone .	1. Plot No. 353 War	d 1	No. 11,	Gad	li Gu	lyan J	ama	Masjid		
	New Matia Mahal.								•	4

Payment of salary tQ the staff of Government aided schools in Delhi

1798. SHRI GHAN SHYAM SINGH: SHRIMATI USHA MALHO-TRA:

Will the Minister of EDUCATION b_e pleased to state:

(a) whether Government are aware that every third month Government aided schools in Delhi face great difficulty in making the payment of salaries to their respective staff as a result of which there is great resent ment amongst the staff of these schools;

(b) what are the dates during the last three years on which payment of salaries for the months of April, July, October and January was made to the staff of these schools year-wise and school-wise;

(c) what are the difficulties standing in the way of making the payment in time to the staff; and

(d) what steps Government have taken or propose to take to see that payment of salaries is made to the staff in time? THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) (a) According to information furnished by the Delhi Administration no such complain has been received.

(b) The information is being collected and will be laid on the Table of the Sabha as soon as possible.

(c) Under Rule 126 of the Delhi School Education Rules, 1973, the aided schools are required to apply for grantin-aid, in the prescribed form, to the Director of Education every Quarter. Delhi Administration has informed that every effort is made to release the cheques as soon as applications for grant are received. Sometimes School Managements do not submit the applications in prescribed form in time as a result of which the payment gets delayed.

(d) Instructions are being issued by the Delhi Administration to the schools to adhere to prescribed dates for submitting grant-in-aid applica tions to avoid delay in the payment of salaries etc.